

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : SHAJI P. CHALY

DATE OF APPOINTMENT : 10.04.2015

**DECLARED ASSETS
ASSETS OF THE JUDGE**

IMMOVABLE PROPERTY			MOVABLES		
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
1) 10 Acres of rubber and other mixed plantation.					
2) Half share of 10.692 cents along with half share in three-storied building. (3300 Sq. ft.)					
3) 7.350 cents of dry land.					
4) Dry land, 1/11 undivided share in ¼ undivided share in a total extent of 13.100 cents owned by four share holders.		Rs.56,39,168/-	10.6 sovereigns	One Ford Eco Sport Car	Insurance Policies/Shares /Units for an assured sum of Rs.15,13,350/-
5) Residential apartment in the 9 th floor admeasuring 1446 Sq. ft.					

LIABILITIES**Particulars:-**

1. Car loan from State Bank of India, High Court Branch, Ernakulam. (Rs.5,55,651)
2. Housing Loan of Rs.21,39,666/- due to Dhanalakshmi Bank, Bar Council Branch, Ernakulam.

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : SHAJI P. CHALY

NAME OF THE SPOUSE : MINI S. CHALY

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Undivided interest in 10 cents of dry land to be shared among mother and two sisters.	NIL	Rs.4,14,277/-	40 sovereigns	NIL	Insurance Policy worth Rs.2,00,000/-

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : SHAJI P. CHALY

NAME OF THE DEPENDENT CHILD/CHILDREN : NAMITA S. CHALY & NIA S. CHALY

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	In the name of Namita S. Chaly Rs.4,94,204/- In the name of Nia S. Chaly Rs.4,96,145/-	NIL	NIL	NIL

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice